

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:5621
ANSWERED ON:10.05.2012
LIFT IRRIGATION FROM NARMADA
Solanki Shri Makhansingh

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government proposes to grant permission for irrigation facility through the lift irrigation project from Narmada river in Madhya Pradesh after fixing the height of Sardar Sarovar project at 455 feet; and

(b) if so, the criteria proposed for the same?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) & (b) The Narmada Water Disputes Tribunal(NWDT) has allocated the quantum of water of river Narmada to Madhya Pradesh, Gujarat, Rajasthan and Maharashtra. The Government of Madhya Pradesh has planned to utilise its share by constructing major, medium, minor irrigation schemes and also through lift irrigation schemes.

As per the TAC Note of Sardar Sarovar Narmada Project(revised) accepted by the Advisory Committee of the Ministry of Water Resources in March 2010, the full Reservoir Level FRL of the Project was kept at 138.68M(455 ft.)